

[BY HON'BLE MR. JUSTICE ARUN KUMAR]

S U P R E M E C O U R T O F I N D I A

CRIMINAL APPEAL NO. 849 OF 2004

Taiyab Khan & Ors.
t (s)

Appellan

VERSUS

State of Bihar (Now Jharkhand)
nt(s)

Responde

[HEARD BY HON'BLE K.G. BALAKRISHNAN AND ARUN KUMAR, JJ.]

Date: 23/11/2005 The matter was called on for judgment today.

For Appellant(s)

Mr. Anis ahmed Khan, Adv.

For Respondent(s) Mr. Anil Kumar Jha, Adv.

Hon'ble Mr. Justice Arun Kumar sitting in Court No. 6 pronounced the judgment of the Bench comprising Hon'ble Mr. Justice K.G. Balakrishnan and Hon'ble Mr. Justice Arun Kumar.

The appeal is disposed of in terms of the Judgment.

(J.S. Rawat)
Court Master

(Jasbir Singh)
Court Master

[Non-reportable signed judgment is placed on the file.]